

	प्रेस प्रकाशनी PRESS RELEASE
संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001 DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल email: helpdoc@rbi.org.in

March 26, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s. Shree Kalyani Leasing & Finance Ltd.
(Formerly Shree Kalyani Leasing & Finance Private Limited)**

The Reserve Bank of India has on February 28, 2008 cancelled the certificate of registration granted to M/s. Shree Kalyani Leasing & Finance Ltd. having its registered office at 'Dreemland Arcade', No.3/72-6, N.H.17, P.O. Saligram-576225, Udupi District for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. M/s. Shree Kalyani Leasing & Finance Ltd., cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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